

File No. RCD-05007/2/2021-Regulatory-FSSAI
Food Safety & Standard Authority of India
(A Statutory body under Ministry of Health & Family Welfare)
(Regulatory Compliance Division)

FDA Bhawan, New Delhi
Dated: 18th May, 2022

Office Order

Subject: Appointment of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 –regd.

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under mentioned officer is hereby appointed as Designated Officer under Central Licensing for area of Jurisdiction mentioned against the name for until further orders: -

S. No.	Name & Designation of Officer	States/ UT
1.	Dr. Mahesh H. Waghmare, Joint Director	Uttar Pradesh & Himachal Pradesh

2. The Designated Officers, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011. Further, Sh. Ashok Kumar Patel, Assistant Director (Tech), CLA- Delhi will be link officer of Dr. Mahesh H. Waghmare, Joint Director.

3. The link officer shall be responsible for looking after the work of concerned Designated Officer of Central Licensing in his/her absence.



(Arun Singhal)
Chief Executive Officer

Copy to:

1. Commissioners of Food Safety of all States / UTs
2. All Designated Officers / Central Licensing Authority
3. CITO – with a request to create login credential and mapping of Districts against the CLA in FoSCoS and uploading the order on FSSAI Website.
4. HR Division, FSSAI HQ
5. Guard File of Regulatory Compliance Division.